

Food Safety and Standards Authority of India

Advisory No.: 4/FSSAI/2009

Ban on import of dairy products from China

The Government of India (Directorate General of Foreign Trade) had imposed a ban on import of milk and milk products from China vide notification No. 46 dated 24/09/2008 for three months. The ban for three months was imposed as an interim step to enable other Departments to put in place suitable measures, to restrict import of contaminated milk products in the country. The ban was extended vide notification No. 67 dated 01/12/2008 for another six months up to 23/06/2009. The import of chocolates and chocolate products and candies/ confectionary / food preparations with milk and milk solids as an ingredient were also included in the ban. Consultations were held on 10th June 2009 with the concerned Departments / Ministries of the Government of India and experts in the dairy industry to review the ban on import of dairy products from China. Based on these consultations the following advisory No.: 4/FSSAI/2009 is issued:

1. Ban on import of milk and milk products including chocolates and chocolate products and candies/ confectionary / food preparations with milk and milk solids as an ingredient from China may be extended for a period of six months from 24th June 2009 unless there are clear reports available about a significant improvement in the situation.
2. The review of ban may be done after feedback received from the State Food (Health) Authorities.
